

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013 (Pt.)/3442/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 5th April, 2024.

Sub: **Casual leave.**

Ref:- Letter No. JJA/3246/2024 dated 03.04.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 02.04.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

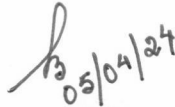
Yours faithfully,


JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013 (Pt.)/3443/A, dated , 05-04-2024

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR(VIGILANCE)
